

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 242 of 2014 &  
IA No. 399 of 2014**

**Dated: 14<sup>th</sup> October, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Uttar Gujarat Vij. Co. Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghu Vamsy for R-2  
Mr. Matrugupta Mishra  
Mr. S.R. Pandey, Legal Advisor  
for GERC

**ORDER**

Mr. Matrugupta Mishra, learned counsel for the State Commission has been heard on the query raised by us on the previous date. Arguments of the respondents as well as rejoinder submissions by the appellant have been concluded.

**Judgment is reserved.**

**(T. Munikrishnaiah)  
Technical Member  
rkt/vg**

**(Justice Surendra Kumar)  
Judicial Member**